

Sl. No. 6 (I)

17

FAX/CAMP BAG

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road New Delhi-110001

No. 495/MT-LA/2009 | 585

Dated: 14th October, 2009.

To

Chief Electoral Officer,
Maharashtra,
Mumbai.

Subject:- General Election to Maharashtra Legislative Assembly, 2009 –
Adjourned poll.

Sir,

I am directed to invite your attention to the subject cited and to say that on the basis of Returning Officer's report and also reports of the Observers and after taking all materials circumstances into account, the Commission hereby, directs under Section 57 of the Representation of the People Act, 1951 that the Adjourned poll at the following polling stations of the Assembly constituencies shown below shall be taken up at the same polling stations on 15-10-2009 (Thursday) from 7.00 A.M. to 3.00 P.M. in accordance with the Commission's instructions contained in Chapter-XIII of Hand Book for Returning Officers.

Sl.No.	Name of Assembly constituency	Polling Stations No.
1	67-Armori (ST)	49, 54, 55, 57, 60, 122 & 127.
2	68-Gadchiroli (ST)	231.
3	69-Aheri (ST)	7, 10, 22, 116, 119, 163, 166, 200 & 205.

Give wide publicity in polling areas concerned and also political parties and contesting candidates shall be informed in writing.

By order,

(STANDHOPE YUHLUNG)
SECRETARY

ELECTION COMMISSION OF INDIA

Returning Officers concerned of the above said assembly constituencies for immediate necessary action. Separate order for remaining PS 68/196, 69/186, 69/187, 6/188 & 69/189 will follow.

S.No. 8(I)

(22)

FAX/CAMP BAG

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road New Delhi-110001

No. 495/MT-LA/2009/499-501

Dated: 14th October, 2009.

To

Chief Electoral Officer,
Maharashtra,
Mumbai.

Subject:- General Election to Maharashtra Legislative Assembly, 2009 –
Adjourned poll.

Sir,

I am directed to invite your attention to the subject cited and to say that on the basis of Returning Officer's report and also reports of the Observers and after taking all materials circumstances into account, the Commission hereby, directs under Section 57 of the Representation of the People Act, 1951 that the Adjourned poll at the following polling stations of the Assembly constituencies shown below shall be taken up at the same polling stations on 15-10-2009 (Thursday) from 7.00 A.M. to 3.00 P.M. in accordance with the Commission's instructions contained in Chapter-XIII of Hand Book for Returning Officers.

Sl.No.	Name of Assembly constituency	Polling Stations No.
2	68-Gadchiroli (ST)	296
3	69-Aheri (ST)	186, 187, 188 & 189

Give wide publicity in polling areas concerned and also political parties and contesting candidates shall be informed in writing.

2. Commission has also approved the proposal for relocation of above mentioned polling stations as proposed vide DEO's letter No. DESK-X/AK.Elec/2021/2009, dated 14-10-2009.

By order,

(STANDHOPE YUHLUNG)

SECRETARY

ELECTION COMMISSION OF INDIA

Pl. issue
on
14/10/09
R&I
WS-II

S.No. 10 (I)

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R&I
WS-II

FAX/CAMP BAG

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road New Delhi-110001

No. 495/MT-LA/2009/502-503

Dated: 14th October, 2009.

To

The Chief Electoral Officer,
Maharashtra,
Mumbai.

Subject:- General Election to Legislative Assembly of Maharashtra, 2009 – Re-Poll.

Sir,

I am directed to invite your attention to the subject cited and to say that on the basis of your reports and after taking all materials circumstances into account, the Commission hereby, directs under Section 58(2) of the Representation of the People Act, 1951, that the poll taken on 13-10-2009 at Polling Station No. 113 of 279-Ichalkaranji assembly constituency shall be void and appoints 15th October 2009 (Thursday), as the date and fixes the hours from 7.00 A.M. to 5.00 P.M. for taking a fresh poll in the said polling station in accordance with the Commission's instructions contained in Chapter-XIII of Hand Book for Returning Officers.

2. Give wide publicity in polling areas concerned and also political parties and contesting candidates shall be informed in writing.

Yours faithfully,

(STANDHOPE YUHLUNG)
SECRETARY
ELECTION COMMISSION OF INDIA

Copy to Returning Officer for 279-Ichalkaranji assembly constituency.

S.No. 12 (I)

FAX/CAMP BAG

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road New Delhi-110001

No. 495/MT-LA/2009/497-98

Dated: 14th October, 2009.

To

The Chief Electoral Officer,
Maharashtra,
Mumbai.


Subject:- General Election to Legislative Assembly of Maharashtra, 2009 – Re-Poll.

Sir,

I am directed to invite your attention to the subject cited and to say that on the basis of your reports and after taking all materials circumstances into account, the Commission hereby, directs under Section 58(2) of the Representation of the People Act, 1951, that the poll taken on 13-10-2009 at Polling Station No. 231 of 55-Nagpur Central assembly constituency shall be void and appoints 15th October 2009 (Thursday), as the date and fixes the hours from 7.00 A.M. to 5.00 P.M. for taking a fresh poll in the said polling station in accordance with the Commission's instructions contained in Chapter-XIII of Hand Book for Returning Officers.

2. Give wide publicity in polling areas concerned and also political parties and contesting candidates shall be informed in writing.

Yours faithfully,


(STANDHOPE YUHLUNG)
SECRETARY
ELECTION COMMISSION OF INDIA

Copy to Returning Officer for 55-Nagpur Central assembly constituency.

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